

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
: Ms. ANURADHA SANJAY BHATIA – MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2023 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/7/9/AMR/2023		9 of IBC	My Home Industries Private Limited Vs. Vijay Nirman Company Private Limited

ORDER

Mr. Sridhar, Ld. Counsel for the OC present. The Ld. Counsel for the OC filed withdrawal memo seeking to withdraw the Petition stating that the matter is settled. Hence, recording the said submission and taking on record the withdrawal memo, the Petition is dismissed as withdrawn. Accordingly, CP(IB)/7/9/AMR/2023 is disposed of.

**Sd/-
MEMBER TECHNICAL**

**Sd/-
MEMBER JUDICIAL**